

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00202/2019

Wednesday, this the 1st day of January, 2020.

CORAM

Hon'ble Mr.Ashish Kalia, Judicial Member

1.	M.Vijayakumar Southern Railway, Trivandrum Division, ACCA, Section Engineers Office, Electrical/AC, Trivandrum.	
2.	S.Ramesh Technician Grade-III, Southern Railway, Trivandrum Division, Section Engineers Office, Electrical/AC, Trivandrum.	
3.	R.Rajendran ACCA, Southern Railway, Trivandrum Division, Section Engineers Office, Electrical/AC, Trivandrum.	Applicants

(Advocate: Mr. Siby J.Monippally – Not present)

versus

1.	Union of India represented by General Manager, Southern Railway, Park Town, Chennai-3.	
2.	The Senior Divisional Personnel Officer, Southern Railway, Trivandrum Division, Trivandrum-14.	Respondents

(Advocate: Sri Asif K.H.- Not present)

The OA having been taken up on 1st January, 2020, this Tribunal delivered the following order on the same day:

O R D E R (oral)

None appears for the parties. None appeared for the parties on the last six occasions. OA is dismissed for non-appearance of the parties' counsels.

**(Ashish Kalia)
Judicial Member**

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Annexures filed by the applicants:

Annexure A1: Copy of the Security Deposit Receipt dated 3.7.1990 issued by Southern Railway.

Annexure A2: Copy of the Security Deposit Receipt dated 25.6.1990 issued by Southern Railway.

Annexure A3: Copy of the Security Deposit Receipt dated 10.7.1990 issued by Southern Railway.

Annexures filed by respondents:

Annexure R1: Copy of the Agreement for Commission Vendors.

Annexure R2: Copy of the order dated 8.9.1987 in Civil Miscellaneous Petition No.1670 of 1987 in W.P.No.31364 of the Supreme Court of India.

Annexure R3: Copy of the order dated 21.8.1997 of the Supreme Court of India.

Annexure R4: Copy of the letter No.2003/TG-III/639/13/SR dated 19.12.2003.

Annexure R5: True extract of Rules 14, 24 and 31 of Railway Services (Pension) Rules, 1993.